

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2159
ANSWERED ON 20/12/2022

PROPOSAL FOR SANCTION OF ROAD WORKS UNDER MGNREGS

2159. SHRI MANNE SRINIVAS REDDY:
SHRI KOMATI REDDY VENKAT REDDY:
SHRI Y.S. AVINASH REDDY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal for consideration of sanction of road works under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) during the last three years, district-wise in Telangana including Nalgonda and Bhongir and Andhra Pradesh as on date;
- (b) if so, the details thereof and the action taken thereon till date along with projects identified; and
- (c) the funds sanctioned, released and spent against each project during the said period as on date, district-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment scheme **with bottom up planning**. The works are identified, approved and prioritized out of shelf of work by the Gram Panchayat, recommended by Gram Sabha in each State/UT as per the provision of the Act. Accordingly, the works are approved and taken up by Panchayat as per the demand. The planning of works is done as per the estimated person days to be generated for the work in a financial year at the time of assessment of Labour Budget. **The Central Government has no role in the sanctioning of works under Mahatma Gandhi NREGS.**

(b) & (c) Does not arise.
